

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Guidelines tentatively approved by the Press Council of India as to what would constitute a breach of journalistic ethics or proprieties in the matter of communal writings were received from the Chairman on 6th December, 1968.

(b) A copy of the guidelines is laid on the table of the House. [See Appendix LXVIII, Annexure No. 55] As requested by the Chairman of the Press Council, the guidelines have been placed before the Sub-Committee of the National Integration Council on Communalism. It would however, be for the Press Council to implement the guidelines.

**NEW PROGRESS OF INDIGENOUSLY
MANUFACTURING STAINLESS STEEL**

748. DR. BHAI MAHAVIR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government's attention has been drawn to a new process developed by a retired Indian metallurgist of indigenously manufacturing Stainless Steel, which process has been patented as Indian Patent specification No. 91020;

(b) if so, the name of the inventor;

(c) what encouragement, award or research grant will the Council of Scientific and Industrial Research give to this metallurgist to commercially exploit his patent; and

(d) whether this new process holds promise of being far more practical than the "Thackeron" Stainless Steel, a process developed and patented a few years ago by the Council of Scientific and Industrial Research?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Madam, but it is not Stainless Steel. It is an iron, aluminium and manganese alloy claimed to possess comparable corrosion resistance properties.

(b) Similar to Raj Malhotra.

(c) The C.S.I.R. does not give grant to individuals for commercially exploiting a process/know-how. It may approach the
3 RSS/ND/69

National Research Development Corporation, New Delhi for this purpose and assign his patent to them.

(d) The Alloy Steel Plant at Durgapur has undertaken trial production and produced about 4 tonnes of Thackeron Steel. Further trials are considered necessary and the economics of the process studied before commercial exploitation of the process is decided upon. This may take a year or two.

The properties of the steel invented according to Patent No. 91020 have not been thoroughly examined to assess its merits for practical exploitation.

**BAN ON STRIKES BY CENTRAL
GOVERNMENT EMPLOYEES**

749. CHAUDHARY A. MOHAMMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Administrative Reforms Commission has suggested a ban on strikes by Central Government employees; and

(b) if so, the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Administrative Reforms Commission in its report on personnel administration has recommended that every Government servant should before entering upon service sign a pledge that he will under no circumstances resort to strikes.

(ii) The Essential Services Maintenance Act, 1958, authorising the Central Government to prohibit strikes in essential services and providing for penalties for persons participating in prohibited strikes or instigating and financing such strikes shall be adopted also by the State Governments."

(b) The report is under examination.

**SHRI CHAUDHARY A. MOHAMMAD IN
DELHI**

750. CHAUDHARY A. MOHAMMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a huge quantity of liquor was seized by the police in Delhi on 17th April, 1969 from a gang of smugglers; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) It is reported that on 27th April, 1969 the Delhi Police recovered 9 bags containing illicit liquor in plastic tubes from a car near Kishanganj, Delhi. A case registered by Delhi Police in this connection is under investigation. 3 persons have been arrested so far.

SINDHU RESETTLEMENT CORPORATION

751. SHRI TAIRAMDAS DAULATRAM: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to refer to the answer to Unstarred Question No. 146 given in the Rajya Sabha on the 30th April, 1969 and state the amount spent by the Sindhu Resettlement Corporation from its own funds for the construction of the buildings occupied by the educational institutions being run by the Gandhidham Main Mandal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): The Sindhu Resettlement Corporation has spent an amount of Rs. 5,52,247.00 from its own funds for the construction of the educational buildings which are being run by the Gandhidham Maitri Mandal.

STUDENTS OF SINDHI LANGUAGE IN MIDDLE SCHOOLS OF DELHI

752. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the total number of students in all the standards on the roll of each of the (i) middle and (ii) Primary Schools in Delhi run by the Delhi Administration or the Municipal Corporation which use Sindhi language as medium of instruction; and

(b) the above figures for each of the four preceding years?

I THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DAR-SHAN): (a) and (b) The requisite information is being collected from the educational authorities of Delhi and will be placed on the Table of the Sabha as soon as possible.

STUDENTS WHO USE SINDHI LANGUAGE IN HIGHER SECONDARY SCHOOLS OF DELHI

753. SHRI [AIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the total number of students in all standards on the roll in 1969 in each of the Higher Secondary Schools in Delhi with Sindhi language as medium of instruction; and

(b) the above figures for each of the four preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DAR-SHAN): (a) and (b) The requisite information is being collected from the educational authorities in Delhi and will be placed on the Table of the Sabha as soon as possible.

CONFERENCE WITH YOUTH ORGANISATIONS

754. SHRI G. R. PATIL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government had recently conducted a Conference of representatives of Youth Organisations in the country in New Delhi;

(b) what decisions have been taken in the conference;

(c) whether any programme for non-student youth has been taken; and

(d) if so, the details thereof?

I THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Madam.

(b) to (d) The Conference has recommended the following:

(i) Programmes for the welfare of non-student youth which are directly helpful